

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 112
(IB)-419(ND)2022
IA-2768/2024

IN THE MATTER OF:
Indusing Bank Ltd.

... **Applicant/Petitioner**

Versus

Hacienda Projects Pvt. Ltd

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 11.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gulshan Kr Sachdev, Adv. Ranjit Kumar In
IA/ 2768/2024, Adv. Usha Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2768/2024: List on 12.07.2024 when the pending applications qua (IB)-
1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)